

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 13/03/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra,Adv.

For Respondent(s)

Mr. Arun K. Sinha,Adv.

Mr. Rakesh Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent Nos. 2 and 4.
List again on 17.04.2012.

AK

(SUNIL THOMAS)
Registrar